

LOK SABHA DEBATES

LOK SABHA

Wednesday, March 4, 1987 /
Phalguna 13, 1908 (Saka)

The Lok Sabha met at
Eleven of the Clock

[MR. DEPUTY SPEAKER in the
Chair]

ORAL ANSWERS TO QUESTIONS

[English]

Development Schemes for welfare of Scheduled Tribes in Orissa

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*103. SHRI ANANTA PRASAD
SETHI :
SHRI JAGANNATH PATT-
NAIK :

Will the Minister of WELFARE be
pleased to state :

(a) whether Orissa has the largest
population of tribals vis-a-vis other States;

(b) whether the schemes implemen-
ted so far for their welfare have yet to
uplift their socio-economic standards;

(c) if so, whether any special sche-
mes have been formulated by Union
Government or State Government with
Central assistance for the welfare of
these tribals; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF
THE MINISTRY OF WELFARE (DR.
RAJENDRA KUMARI BAJPAI) : (a)
No, Sir,

(b) While there has been some im-
provement in their socio-economic condi-
tions, a lot more remains to be done.

(c) and (b) A statement is given
below.

Statement

Schemes and Programmes under Tri-
bal Sub-Plan are being implemented in
Orissa with emphasis on socio-economic
upliftment of tribal population since the
5th Five Year Plan. Besides, Centrally
Sponsored Schemes, aimed at alleviation
of poverty, have also been extended to
cover the tribal population of the State.

Since the beginning of 6th Plan and
upto January, 1987 about 7 lakh tribal
families have been economically assisted
under various economic beneficiary Cen-
trally Sponsored Schemes and special Cen-
tral Assistance. About 7,000 families
among 12 identified primitive tribal groups
have also been assisted under special
Micro Projects so far. Under first pro-
viso to Article 275(1) of the Constitution
the Government of Orissa formulated,

(a) eight special schemes for resettle-
ment of shifting (Podu) cultivators,

(b) Mobile health unit and

(c) scheme for sickle cell anaemia
disease.

Total investment in Tribal Sub-Plan
areas is as follows :

Expenditure during the 202.4 crores
5th Plan :

Expenditure during the 648.43 cro-
6th Plan : res

Expenditure during the
7th Plan :

(Continuing)

1985-86	199.70 crores
1986-87	232.97 crores (anticipated)
1987-88	274.08 crores (Projected)

The above figures include flow from States Plan, and Centrally Sponsored Schemes and Special Central Assistance.

SHRI ANANTA PRASAD SETHI : The Hon Minister in her reply to (c) and (d) parts of the question has said that the schemes and programmes under tribal sub-plan are being implemented in Orissa with emphasis on socio-economic upliftment of tribal population and till January 1987 7 lakh tribal families have been assisted economically under various economic schemes. The expenditure also is mentioned for this tribal plan till January 1987.

In this connection I want to know categorically from the hon. Minister, when seven lakh families have been assisted under various schemes, whether they have improved their socio-economic condition. I also want to know categorically whether any study has been made in this regard to know whether proper implementation of the schemes is done and whether these seven lakh families have crossed the poverty line till March 1987.

DR. RAJENDRA KUMARI BAJPAI : I have told that seven lakh families have got the benefit of the scheme. I have not said that they crossed the poverty line. The report is also that all of them have not crossed the poverty line. But there is improvement in their economic condition and there are on-going schemes by which we hope that there will be further improvement.

SHRI ANANTA PRASAD SETHI : Is there any study made in this regard to know about the implementation of the programmes properly ?

MR. DEPUTY SPEAKER : He wants to know, to review the performance whether any study has been made.

DR. RAJENDRA KUMARI BAJPAI : States are asked to conduct survey. Monitoring is also done from time to time.

SHRI ANANTA PRASAD SETHI : Will the Hon. Minister be kind enough to tell us the total central plan outlay in the 7th Five Year Plan under different schemes for different States for the development and welfare of Scheduled Tribes and the total funds provided from the beginning of the 7th Plan till January 1987 ? I would like to know whether it is a fact that the money provided for has not been spent by some States due to non-commitment to the programmes and the schemes. If so, the names of those States and the total amount kept unspent and if not, will the Minister conduct a survey in this regard to know about the proper implementation of the Schemes ?

DR. RAJENDRA KUMARI BAJPAI : As far as our report is concerned, all the States have implemented our schemes. It may be that some States are not upto the mark. As the Hon. Member has said, we can go for the survey of the schemes to know which are properly implemented and which are not.

At present I have not got the statistics to tell which are the States lagging behind.

SHRI JAGANNATH RAO : What about Orissa ?

DR. RAJENDRA KUMARI BAJPAI : I have already said that in Orissa, the scheme is implemented; but there is scope for more improvement.

SHRI JAGANNATH PATNAIK : The total percentage of tribal population in the State of Orissa is 22.3 per cent. There are 62 distinct tribal groups. The scale of development also differs from place to place and tribal group to tribal group. Keeping this in view whether

any systematic survey has so far been undertaken to make a comparative assessment of the level of development of different tribals living in different ecological system with different general and character. Has any survey in particular been made of the district of Kalahandi which the Deputy Minister in the Ministry of welfare, Shri Gomango visited and said that it is the most backward area having scheduled castes and scheduled tribes population. Is any special attention or special programme being made for the upliftment of the social and economic conditions of the tribals of that district?

DR. RAJENDRA KUMARI BAJPAI : Sir, the tribal development programme is there and Kalahandi district is specially looked after. We all know that the social and economic conditions there are quite backward and special attention is being given to that area.

SHRI BHADRESWAR TANTI : I would like to know whether Government has taken any steps in respect of the scheduled castes and scheduled tribes who have migrated from the State of Orissa to Assam and other States? What development programmes and other action has been taken to recognise those people as scheduled castes and scheduled tribes?

DR. RAJENDRA KUMARI BAJPAI : Those people who have migrated from Orissa to other States and especially to Assam tea gardens are included in OBC i.e. "Other Backward Classes" and they are getting the treatment as backward classes under the poverty alleviation scheme. They are not treated by the State Government as tribal people.

SHRI CHINTAMANI JENA : May I know from the hon. Minister whether the percentage of education among the tribals is much less than that of the general castes? If so, whether there is a large number of drop out in the schools and colleges and whether the State Government of Orissa has formulated a scheme and submitted to the Centre for financing the construction of hostels in schools mainly for the tribals? I would also like to know whether the Centre has

allocated any funds in the Seventh Plan as well as in current year for construction of these hostels in the school premises?

DR. RAJENDRA KUMARI BAJPAI : The Central Government has allocated funds for the hostels but this year we have not received any plan or proposal from the Orissa Government especially for girls' hostels. We hope that will be coming and we will be looking into that.

[Translation]

SHRI D. P. YADAVA : Mr. Deputy Speaker, Sir, there cannot be two opinions regarding the fact that tribal areas are being provided with ample resources by the Centre. But in order to utilise these resources, there is a need to create social awareness among the tribal people for the development of tribal belt. Are there any schemes in this direction?

DR. RAJENDRA KUMARI BAJPAI : The hon. Member has asked a very good question. It is not possible to make progress without creating social awareness and consciousness among these people. I think the representatives of the people can make good contributions to it.

[English]

Guidelines on acquisition of immovable properties under Income-tax Act

*105. **DR. B. L. SHAILESH :** Will the Minister of FINANCE be pleased to state :

(a) whether any guidelines have been laid down for acquisition of immovable properties under the newly introduced provisions of Chapter XXC of the Income tax Act; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b)